Statement

Details of District-wise Funds Released Under Development Grant Component of BRGF during the last three years and current year (as on 10.12.2012) to

Andhra Pradesh

(Amount in Rs. Crore)

Sl.	Districts	2009-10	2010-11	2011-12	2012-13 (10.12.2012)	Total
No.					(10.12.2012)	
1.	Adilabad	26.54	26.54	29.88	18.57	101.53
2.	Anantpur	31.47	31.47	35.80	14.96	113.70
3.	Chitoor	29.00	29.00	32.85	25.50	116.35
4.	Cuddapah	26.50	26.50	29.83	24.05	106.88
5.	Karimanagar	25.92	25.92	28.63	14.23	94.70
6.	Khammam	26.76	26.76	16.65	12.34	82.51
7.	Mahboobnagar	30.56	30.56	34.71	4.92	100.75
8.	Medak	22.63	22.63	25.19	0.00	70.45
9.	Nalgonda	27.05	27.05	30.50	17.49	102.09
10.	Nizamabad	20.70	20.76	22.80	0.00	64.26
11.	Rangareddy	23.19	23.19	25.13	0.00	71.51
12.	Vizianagaram	18.90	18.90	20.70	3.83	62.33
13.	Warrangal	26.06	26.06	27.85	0.00	79.97
	Total	335.28	335.34	360.52	135.89	1167.03

Provision of training of elected representatives

 $2242.\;\;DR.\;K.V.P.\;RAMACHANDRA\,RAO$: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether it is a fact that the Ministry provides assistance to States for training of Elected Representatives and functionaries of Panchayati Raj Institutions (PRIs);

- (b) if so, the details thereof; and
- (c) the details of funds provided to Andhra Pradesh?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): (a) and (b) Yes, Sir. Ministry of Panchayati Raj (MoPR) provides assistance to States for training of Elected Representatives (ERs) and functionaries of Panchayats under the schemes of Backward Regions Grant Fund (BRGF), Rashtriya Gram Swaraj Yojana (RGSY) and Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA).

(c) The details of funds released to Andhra Pradesh under BRGF, RGSY and PMEYSA schemes during last three years is as under:

Year	Amo	Amount Released (Rs. In Crore)			
	BRGF	RGSY	PMEYSA		
2009-10	22.11	6.22	0.16		
2010-11	13.00	6.23	0.0012		
2011-12	6.07	-	-		

Resignation by Sarpanches in Jammu and Kashmir

- $\dagger 2243.~$ SHRI DHARMENDRA PRADHAN : Will the Minister of PANCHAYATI RAJ be pleased to state:
- (a) whether it is a fact that several Sarpanches in Jammu and Kashmir have resigned following terrorists threats in the last one year;
 - (b) if so, the details of such incidents occurred in Jammu and Kashmir;
- (c) whether Government has formulated any scheme for the security of the Sarpanches in the State of Jammu and Kashmir; and
 - (d) if so, the details thereof?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): (a) Yes, Sir. As per information received from the State Government, a total number of 80 Panches and Sarpanches have tendered their resignation following terrorist threats in the last one year. But out of these 68 members have withdrawn their resignations.

[†]Original notice of the question was received in Hindi.